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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL



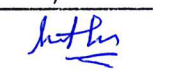
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 191/2017 & IA NO. 164,169,185,186&310/2018 in CP(IB) No.12/10/HDB/2017
NAME OF THE COMPANY	VNR Infrastructures Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TSN Raja (Liquidator) JVL Bharathi, Deepti	Adv	9958601847	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bhaskar Poluri Counsel for R1	Advocate P.R.M.S	attorney@poluri.net 9440063454	
C. Shilpa undertakes vakalat J.A. NO. 186.	Adv	9985183500	
A. Venkatesh Sahithi Nomula	Adv.	9676078105	

ORDER

Learned counsel Mrs. J.V.L.Bharathi along with Ms. Deepti present for Liquidator. Learned counsel Mr. Bhaskar Poluri present for Railways. Learned counsel Ms. C. Shilpa present for R1. Learned counsel Mr. A. Venkatesh and Ms. Sahithi Nomula present for Respondent.

Liquidator filed counter in IA 310/2018.

Auditor not filed counter in IA 169/2018.

Ms. C. Shilpa undertakes to file vakalat for R1 in IA 186/2018.

NFR filed general contract of conditions of 1998 and 2014.

Respondent in IA 186/2018 shall file counter within one week serving copy in advance to the Petitioner and file proof of service.

List all pending IAs' on 18.09.2018.


MEMBER JUDICIAL